

(b) The recommendation was to the effect that the skins and other products of crocodiles and lizards of *Varanus Salvator* species should not be allowed.

(c) The export of these products is not allowed at present but a review of this policy in the interest of export promotion is under consideration.

Employment Exchanges

*431. **Shri Panigrahi:** Will the Minister of Labour and Employment be pleased to state:

(a) whether the terms of transfer of the Administration of Employment Exchanges from the Centre to the States have been fulfilled by all the State Governments by now; and

(b) if not, the names of the States which have not fulfilled the terms of agreement?

The Deputy Minister of Labour (Shri Abid Ali): (a) The terms of transfer are in the process of implementation in all States.

(b) Does not arise.

Import of Tobacco

*432. **Shri Tridib Kumar Chaudhuri:**
Shri Damani:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the U.S. Department of Agriculture has authorised the purchase by India of nearly 1200 metric tons of unmanufactured tobacco with rupee currency, a portion of the value of which will be loaned back to India for economic development projects;

(b) the purposes for which this tobacco will be utilised;

(c) whether the loans that are to be obtained through this tobacco deal have been earmarked for any specific project; and

(d) the terms of its repayment?

The Minister of Commerce (Shri Kanungo): (a) to (d). A statement is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 107.]

Repatriates from Ceylon

*433. **Shri Subbiah Ambalam:** Will the Prime Minister be pleased to state:

(a) whether the Government of India have examined the Report of the Special Officer appointed by the Madras Government to look into the condition of the repatriates from Ceylon;

(b) whether the Government of Madras have approached for assistance or any aid for the rehabilitation of those persons as recommended by the special officer; and

(c) if so, the extent of the assistance asked for and given?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) Yes.

(b) and (c). The Government of India had received from the Government of Madras the following proposals for the rehabilitation of repatriates from Ceylon:

1. Grant of Rs. 20 lakhs to each of the two spinning mills proposed to be set up in Tirunelveli district on co-operative basis.

2. Proposal to exempt the repatriate businessmen from the export and import restrictions.

3. Proposal to give preferential treatment to repatriates for employment in Railway and P. & T. Departments.

4. Proposal to grant educational concessions to the children of repatriates.

5. Proposal to place repatriates one step above the category of 'Others' ranked last in the list of priorities, for purposes of employment. After a careful examination of the Special officer's report, the Government of